

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(CAA)-77(PB)/2017**

**IN THE MATTER OF:**

Colossal Homeland Buildup Pvt. Ltd.

And Rajasthan Global Securities Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 31.08.2017**

**Coram:**


**CHIEF JUSTICE (Retd.) M.M.KUMAR  
Hon'ble President**

**Ms. Deepa Krishan  
Hon'ble Member (T)**

For the Applicant/petitioner : Mr. P. Nagesh, Sumon Kumar, Advs.  
Advocates  
For the Official Liquidator : Ms. Tania Sharma, Advocate  
For the RD (NR), Delhi : Shri Manish Raj, Company Prosecutor

**ORDER**

Order reserved.

  
**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

  
**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**

31.08.2017  
V.Sethi